

The Minister of Industry (Shri Manubhai Shah): (a) A small industrial unit is now defined as per revised definition as one with capital investment not exceeding Rs. 5 lakhs and employing not more than 50 persons per shift if using power and not more than 100 per shift if not using power

(b) Yes, Sir.

(c) As the average employment per unit in small scale cotton hosiery units is 11 and in small scale woollen hosiery units is 15, most of the units of the hosiery industry will be covered under the definition of small scale industry.

State Trading Corporation of India
(Private) Ltd.

*41. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the estimated earnings of the State Trading Corporation of India (Private) Limited on manganese ore contracted for exports during 1958-59 so far?

The Minister of Commerce (Shri Kanungo): It would not be advisable to disclose these details in business interest. A copy of the Annual Report giving a picture of the profits made by the State Trading Corporation in its trading transactions will soon be placed on the Table of the House

State Trading Corporation of India
(Private) Ltd.

*42. Shri Damani: Will the Minister of Commerce and Industry be pleased to refer to the reply given to the Starred Question No 718 on the 8th December, 1958 and state the progress made in the export of Cement out of the contemplated quantity of two lac tons by the State Trading Corporation of India (Private) Ltd?

The Minister of Industry (Shri Manubhai Shah): Up-till now contracts for a total quantity of about 1,36,400 tons have been concluded and about 54,000 tons actually exported. Negotiations are in progress for further exports.

Rubber and Leather Beltings

*43. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the present requirements of Rubber Belting and Leather Belting in India, and

(b) the proportion of indigenous manufacture and imports for each of them?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 2.]

Assemblage of Radio by the A.I.R.
Research Department

*44. Shri Ajit Singh Sarhadi: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No 127 on the 20th November, 1958 and state:

(a) whether any private firm has offered to exploit the production of radio sets which work without electricity, and which are assembled by the research department of the All India Radio, and

(b) if so, which firm has been given such permission and on what terms?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir

(b) Does not arise

Nagar Havelli and Dadra Issue

*45 { Shri Vidya Charan Shukla.
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 1229 on the 19th December, 1958 and state:

(a) whether the rejoinder to the Portuguese complaint to the International Court regarding Nagar Havelli and Dadra has since been filed; and

(b) if so, whether further stages of the case have been determined by the Court?